

PROCEEDINGS OF THE HIGH COURT LEGAL SERVICES COMMITTEE
FOR THE STATE OF TELANGANA
II FLOOR, 'C' BLOCK, HIGH COURT BUILDINGS :: HYDERABAD ::

Sub:- High Court Legal Services Committee - Inclusion of Panel
Lawyer - Orders - Issued - Regarding.

Ref:- Note file orders dated 02.08.2023 of the Hon'ble Chairman,
High Court Legal Services Committee, Hyderabad.

ORDER ROC.NO. 1671 /HCLSC/2023, DATE: 04.08.2023

The Hon'ble Chairman, High Court Legal Services Committee was pleased to include names of the following Advocates in the existing Panel Lawyers of High Court Legal Services Committee, as per the Regulation 8 (2) of National Legal Services Authority (Free and Competent Legal Services) Amendment Regulations, 2018.

Sl.No.	Name of the Advocate Sri/Smt/Ms
1.	M.Goverdhan Reddy
2.	Raja Purohitam Raghama
3.	A.V.Ramana Rao
4.	G.Jaya Reddy
5.	V.Vijaya Bharathi
6.	C.Sunitha Kumari
7.	Vasa Chitanyalatha
8.	Sharada Bodigala
9.	Sanjeev Gillella
10.	Velmula Bharath Kumar
11.	Mohd Naveed Khan
12.	A.Satyasiri
13.	M.Amardeep Chandra
14.	Manoj Reddy Keshireddy
15.	Veluri Ravi kumar (Retired as District and Sessions Judge)

M. Sankar Reddy
SECRETARY 4/8/23

To,
All the above said Panel Lawyers.